



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 4324/0.9.2019/19/19

दिनांक 14-11-19

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi,
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Compliance report in compliance to order passed by Hon'ble NGT, New Delhi on dated 11.07.2019 in matter of OA No. 590/2019, Dal Chand & Ors. Applicant(s) Versus D.P. Panchal & Co. & Ors.

Sir,

With reference to the above subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble National Green Tribunal, New Delhi on dated 11.07.2019 in matter of OA No. 590/2019, Dal Chand & Ors. Applicant(s) Versus D.P. Panchal & Co. & Ors., the joint inspections of industries in question were carried on 13.08.2019 and 14.08.2019 along with the officials of CPCB, New Delhi and District Administration, Ghaziabad.

The joint report was prepared and signed by CPCB, New Delhi and UPPCB by 09.09.2019 and was submitted to the representative of District Administration for perusal and signature, and same was received on 01.11.2019.

The compliance report is submitted for your kind perusal and necessary action please.

Yours Sincerely


Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०
Website- www.uppcb.com, e-mail : roghaziabad@uppcb.com

Report in compliance to order passed by Hon'ble NGT, New delhi on dated 11.07.2019 in matter of O.A. No. 590/2019, Daal Chandra Versus D.P. Panchal and Ors

Hon'ble National Green Tribunal passed the following order on 11.07.2019 in O.A. No. 590/2019, Daal Chandra Versus D.P. Panchal and Ors.:-

“ Grievance in this application relates to pollution caused by Respondent Nos. 1 to 6, D.P. Panchal & Co., Magnum Ventures Ltd., Careyel Medical Systems P. Ltd., P. Ent Labels, Skilltron and Krbi Ltd. in District Ghaziabad. They are throwing chemicals in the form of pesticides, chlorinated solvents, petroleum chemicals, mercury PCBs, dioxins and other persisting organic pollutants polluting in environment and causing health hazard. The applicants have filed photographs and stated that pollution created is the source of deaths and diseases in the area on account of asthma and other lung and heart diseases.

In view of averments in the application and the photographs filed, it appears to be necessary to ascertain facts by requiring a factual and action taken report to be furnished by a Joint Committee comprising representatives of Central Pollution Control Board (CPCB), State Pollution Control Board (SPCB) and the District Magistrate, Ghaziabad.

The SPCB will be the nodal agency for coordination and compliance. The report may be furnished within one month by e-mail at judicial-ngt@gov.in.

A copy of this order be sent to CPCB, SPCB and the District Magistrate, Ghaziabad by e-mail for compliance.

The applicant may furnish a complete set of papers to CPCB, SPCB and the District Magistrate, Ghaziabad and file an affidavit of service within one week”

UPPCB received the following order on 15.07.2019. As the set of papers were not provided by the applicant in the office of UPPCB, Regional Office, Uttar Pradesh Pollution Control Board, Ghaziabad vide letter dated 18.7.2019 sent letter to Member Secretary, Central Pollution Control Board, New Delhi requesting to provide the set of papers if provided by the applicant and nominate member for the joint inspection. (Copy of letter is annexed with the report as **annexure 1**).

After nomination of member from District Administration, Ghaziabad and Central Pollution Control Board, New Delhi, the joint inspection of the industries in question was carried out on 13.08.2019 and 14.08.2019. Following nominated members were present during the joint inspection :-

1. Shri Mukesh Balodhi, SEE, CPCB, New Delhi
2. Shri Khalid Anjum, ACM- II, District Administration, Ghaziabad
3. Shri B.K. Singh, AEE, UPPCB, Ghaziabad
4. Shri Ranjit Singh, JE, UPPCB, Ghaziabad

Following industries were inspected jointly by the nominated members :-

1. M/s. Magnum Venture Ltd., 18/41, Site-4 Sahibabad Industrial area, Ghaziabad. (Joint report annexed with the report as **annexure 2**)
2. M/s Carevel medical system private limited S-35,36 site-iv, Industrial area, Sahibabad, Ghaziabad. (Joint report annexed with the report as **annexure 3**)
3. D.P. Panchal & co. S-62, Site-iv, Sahibabad, Industrial area, Ghaziabad. 201010. (Joint report annexed with the report as **annexure 4**)
4. M/s P ent Labels, (par mesh the enterprises), S-23, Site-4, Sahibabad, Ghaziabad. (Joint report annexed with the report as **annexure 5**)

Remaining 01 industry M/s K.R.B.L, whose address in the complaint was mentioned as South Site G.T. Road, Ispat Nagar, Ghaziabad, U.P. 201009, is a rice mill and under the jurisdiction of Regional Office, UPPCB Greater Noida . Hence, Regional Officer, UPPCB, Ghaziabad sent letter dated 14.8.2019 to Regional Officer, UPPCB Greater Noida for carrying out joint inspection of the industry (Copy of letter annexed with the report as **annexure 6**). The industry was jointly visited by the nominated member of CPCB along with officers of UPPCB, Greater Noida and District Administration. During inspection, the rice Mill was found closed due to off season and annual maintenance.

As evident from the inspection reports the nature of industries mentioned in the complaint are either completely dry in nature, waste paper based mill, engaged in surface treatment processes or a rice mill. None of these use pesticides in any of the raw materials or processes. Hence, the complaint regarding throwing of chemicals in form of pesticides, chlorinated solvents, petroleum chemicals, mercury PCBs, dioxins is not proven during inspection. Compliance status of the industries is mentioned as per the annexed joint report of industries.

The report in the aforesaid matter is put up for your perusal and necessary action please.


(Ranjit Singh)
Junior Engineer
Regional Office, UPPCB
Ghaziabad


(B.K.Singh)
Assistant Environmental Engineer
Regional Office, UPPCB
Ghaziabad

Regional Officer




क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

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संदर्भ संख्या : 293/0A/16 590/19/19 दिनांक 18.7.19

सेवा में,

सदस्य सचिव महोदय,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
ईस्ट अर्जुन नगर,
नई दिल्ली।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 590/2019 डालचन्द्र व अन्य बनाम डी०पी० पांचाल एण्ड कम्पनी एण्ड अदर्स में पारित आदेश दिनांक 11.07.2019 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या 590/2019 डालचन्द्र व अन्य बनाम डी०पी० पांचाल एण्ड कम्पनी एण्ड अदर्स में दिनांक 11.07.2019 को आदेश पारित किए गये हैं, जिसका मुख्य अंश निम्नवत है- ".....In view of averments in the application and the photographs filed, it appears to be necessary to ascertain facts by requiring a factual and action taken report to be furnished by a Joint Committee 2 comprising representatives of Central Pollution Control Board (CPCB), State Pollution Control Board (SPCB) and the District Magistrate, Ghaziabad. The SPCB will be the nodal agency for coordination and compliance. The report may be furnished within one month by e-mail at judicial-ngt@gov.in....."

मा० एन०जी०टी० के कन्सलटेन्ट जूडिशियल द्वारा ई-मेल के माध्यम से उक्त आदेश केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ को दिनांक 15.07.2019 प्रेषित किया गया है, (छायाप्रति संलग्न) जो कि इस कार्यालय में दिनांक 18.07.2019 को प्राप्त हुई है। मा० एन०जी०टी० द्वारा उक्त आदेश में जनपद गाजियाबाद में स्थापित 06 उधोगों के संयुक्त निरीक्षण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ एवं जिलाधिकारी, गाजियाबाद को नामित करते हुए संयुक्त आख्या एक माह के अन्दर प्रस्तुत करने हेतु निर्देशित किया गया है। इस कार्यालय में वादी द्वारा अभी तक याचिका एवं सम्बन्धित अभिलेख उपलब्ध नहीं कराये गये हैं।

उपरोक्त के क्रम में आपसे सादर अनुरोध है कि उपरोक्त ओ०ए० संख्या से सम्बन्धित यदि याचिकाकर्ता द्वारा सम्बन्धित अभिलेख उपलब्ध कराये गये हैं, तो उपरोक्त अभिलेख इस कार्यालय में उपलब्ध कराने तथा संयुक्त निरीक्षण हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि को नामित करने की सूचना इस कार्यालय में उपलब्ध कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे कि संयुक्त निरीक्षण कर आख्या मा० एन०जी०टी० के समक्ष निर्धारित समयावधि में प्रस्तुत की जा सकें।
संलग्नक: उपरोक्तानुसार।

भवदीय

(उत्सव शर्मा)

क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सूचनार्थ सादर प्रेषित।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस अनुरोध के साथ प्रेषित कि बोर्ड मुख्यालय स्तर से भी उपरोक्त आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड की ओर से संयुक्त निरीक्षण हेतु प्रतिनिधि नामित करने हेतु पत्राचार करने का कष्ट करें।
4. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108

मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010

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PERFORMA FOR INSPECTION OF INDUSTRY

General Information & Production Details

1.	Name and address of the industry	M/s. Magnum Venture Ltd., 18/41, Site-4 Sahibabad Industrial area, Ghaziabad	
2.	Type of Industrial Sector	Waste Paper base Paper Manufacturing unit	
3.	Status of Operation	In Operation	
4.	Name of the occupier/contact person with a. Telephone b. Fax c. e-mail	S.P. Chaturvedi 0120-4199200-300 chaturvedisp@gmail.com	
5.	Date of inspection/monitoring	13/08/2019	
6.	Date/Year of commissioning	1996	
7.	Installed production capacity (TPD) for each product	220 TPD	
7.a	By products (at full capacity)	Nil	
8.	Present production status	Approx 180-190 TPD	
8.a	By products (Present Production)	-	
9.	Manufacturing process details & flow diagram	Conveyor-Hicon pulper-Dump Chest-Coarse screen-centri cleaner system-Fine screen-decker-storage chest-refiner chest blending chest-machine chest-mould section-press section-dryer section-rewinder-finished reel for packing Enclosed at annexure-1	
10.	Raw material consumed (Tons per Ton of product)	Waste paper	1.1 Ton approx.
11.	Total water requirement (M ³ /day) (Borewell)	Process	920 KL/Day
		Utility cooling	550 KL/day
		Boiler etc.	
		Domestic	30 KL/day
		Total	1500 KL/Day
12.	Sources of water	Bore well	

13	Permission from CGWA (in case of Borewell)	Under Renewal				
❖ Waste Water - Generation & Treatment						
14	Wastewater generation/Discharge	As per consent	Present status			
	Process effluent	900 KL/Day	500 KL/day			
	Domestic wastewater	20 KL/Day	20 Kl/day			
	Total	920 KL/day	520 KL/Day			
15	Description of effluent treatment facilities with design details	Equalization Tank, Neutralization Tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Sludge Drying Beds, Tertiary treatment systems.				
		Enclosure ETP flow chart Enclosed at Annexure-2				
16	Mode of final effluent discharge	After tertiary treatment. Treated effluent discharged to UPSIDC drain.				
17	Quality of discharged effluent (Analysis results of Effluent Samples Collected during inspection) Sample collected					
	As per OCEMS Flow-2.12 M ³ /Hr COD-93.22 mg/l BOD-8.81 mg/l TSS-17.18 mg/l pH - 7.97	Parameter location	pH	TSS	BOD	COD
		ETP outlet	7.5	96	25	197
		Standard	5.5	100	30	250
			-			
			9.0			
❖ Air Pollution - Emission Sources & Control						
18	Sources of air pollution	Chimney Details	APC Equipments	Emission Quality		
	Boiler	RCC Round Height 60 meter from Ground	ESP	PM - 103.88 mg/NM ³ Sox - 253.06 mg/NM ³ Nox - 167.31 mg/NM ³		
	Details of D.G Sets		1. 1250 KVA 2. 500 KVA	Enclosed at annexure-3 Acoustic Enclosure Acoustic Enclosure		
19	Details on hazardous wastes and other solid waste generation					
	Type of Wastes	Quantity generated	Storage & Disposal			
	1. Process (Primary) sludge	250 Ton/Annum	TSDF			
	2. ETP (Secondary) Sludge	20 Ton/Annum	TSDF			

3. Used Oil	250 KL/Annum	TSDf
4. Oily Soaked clothes	0.10 Ton/Annum	TSDf
5. Empty Barrels/containers	250 Nos/Annum	TSDf

⊛ **Status of validity & compliance of consents and authorization**

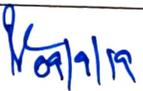
20	Consent/Authorization	Validity
I	Under Water Act (copy to be enclosed)	Enclosed 31.12.2019 (Annexure-4)
II	Under Air Act (copy to be enclosed)	Enclosed 31.12.2019 (Annexure-5)
III	Hazardous Waste authorization (copy to be enclosed)	Enclosed 06.12.2023 (Annexure-6)

⊛ **Observations and Recommendations:**

- As per the Analysis report of the sample of treated effluent from the outlet of ETP, values of analysed parameters are :-
pH -7.5, TSS - 96mg/l, BOD - 25mg/l, COD - 197mg/l
However, the readings observed in OCEMS during inspection are as follows:-
pH - 7.97, TSS-17.18 mg/l, BOD-8.81 mg/l, COD-93.22 mg/l

The above readings, although within the prescribed norms, indicate that there is difference in the values of parameters measured after analysis in laboratory and values shown in OCEMS. Hence, the industry may be directed to get the calibration of OCEMS done from recognized institution/ government agency and submit the calibration certificate to UPPCB and CPCB.
- The industry may be directed to maintain good housekeeping in the premises.
- The industry may be directed to strictly abide by the Charter for Water Recycling and Pollution Prevention in Pulp & Paper Industries.
- Keeping in view the constraints of the area, the industry may be directed to maximize recycling of treated water in the process.

Name & Signature of the Inspecting Officer (s)

Name and Designation of Officer	Signature
Khalid Anjum, ACM- II, District Administration, Ghaziabad	
Mukesh Balodhi, SEE, CPCB, New Delhi	
B.K. Singh, AEE, UPPCB, Ghaziabad	
Ranjit Singh, JE, UPPCB, Ghaziabad	



PERFORMA FOR INSPECTION OF INDUSTRY

General Information & Production Details

1.	Name and address of the industry	M/s Carevel medical system private limited S-35,36 site-iv, Industrial area, Sahibabad, Ghaziabad.	
2.	Type of Industrial Sector	Phosphating	
3.	Status of Operation	In operation	
4.	Name of the occupier/contact person with d. Telephone e. Fax f. e-mail	Mukesh agarwal, G.M. mob-08860786237	
5.	Date of inspection/monitoring	14.08.2019	
6.	Date/Year of commissioning	2010	
7.	Installed production capacity (TPD) for each product	Hospital furniture & medical equipment 2900 Pcs/Year	
7.a	By products (at full capacity)		
8.	Present production status	Hospital furniture & medical equipment 1900 Pcs/Year	
8.a	By products (Present Production)	N.A.	
9.	Manufacturing process details & flow diagram	Pipe sheet-cutting—welding-grinding-polishing-pickling-phosphating-assembling-painting-powder coating	
10.	Raw material consumed (Tons per Ton of product)	CRC sheets, Epoxy Powder, Paint etc	
11.	Total water requirement (M ³ /day)	Process	3 Kl/Day
		Domestic	1 Kl/day
12.	Sources of water	Borewell - 01 No of 3 HP	
13.	Permission from CGWA (in case of Borewell)	Not obtained	
Waste Water - Generation & Treatment			
14.	Wastewater generation,	As per consent	Present status
	Process effluent	2.5 Kl/day	1.5 Kl/day
	Domestic wastewater	0.8 Kl/day	0.5 Kl/Day
	Total	3.3 Kl/day	2.0 Kl/day

15	Description of effluent treatment facilities with design details	Equalization tank, Reaction tank, Chemical dosing tank, settling tank, Filter press, Multi grade filter, Activated carbon filter. ETP flow chart enclosed as annexure 1 of this report
16	Mode of final effluent discharge	Treated effluent discharged to UPSIDC drain.

17 Quality of discharged effluent (Analysis results of Effluent Samples Collected during inspection)

Parameter location	pH	TSS	BOD	COD
ETP outlet	6.3	98	29	186
Standard	5.5-9.0	100	30	250

⊛ Air Pollution – Emission Sources & Control

18	Sources of air pollution	Chimney Details	APC Equipment's	Emission Quality
	1. Hot water generator (3 lac KCAL)	15 meter from GL	–	
	2. Oven (HSD fired)	7 Meter from GL	–	–
	3. Powder coating Section 1	7 meter from GL	Bag House	
	4. Powder Coating Section 2	7 meter from GL	Bag House	
	Details of D.G Sets	82.5 & 200 KVA	With acoustic enclosures	10 meter from GL each.

19 Details on hazardous wastes and other solid waste generation

Type of Wastes	Quantity generated	Storage & Disposal
1. ETP 9Secondary)Sludge	Not provided during inspection	TSDF
2. Used Oil		TSDF
3. Empty Barrels/containers		TSDF

⊛ Status of validity & compliance of consents and authorization

20	Consent/Authorization	Validity
I	Under Water Act (copy to be enclosed)	Enclosed 31.12.2019 (Annexure-2)

II	Under Air Act (copy to be enclosed)	Enclosed 31.12.2019 (Annexure-3)
III	Hazardous Waste authorization (copy to be enclosed)	Not Obtained

Observations and Recommendations::

- As per the Analysis report of the sample of treated effluent from the outlet of ETP, values of analysed parameters are :-
pH -6.3, TSS - 98mg/l, BOD - 29mg/l, COD - 186mg/l
The above parameters are found within the prescribed limits. Unit has not installed OCEMS at outlet of ETP. Unit may be directed to install OCEMS.
- The industry has agreement with TSDF for disposal of hazardous waste, but industry may be directed to obtain hazardous waste authorization from UPPCB under the HWM Rules, 2016
- The industry may be directed to maintain good housekeeping in the premises.
- Keeping in view the constraints of the area and very less quantity of treated effluent discharge from the industry, the industry may be directed to maintain Zero Liquid Discharge.
- Industry may be directed to obtain NOC from CGWA for ground water extraction.

Name & Signature of the Inspecting Officer (s)	Name and Designation of Officer	Signature
	Khalid Anjum, ACM- II, District Administration, Ghaziabad	
	Mukesh Balodhi, SEE, CPCB, New Delhi	
	B.K. Singh, AEE, UPPCB, Ghaziabad	
	Ranjit Singh, JE, UPPCB, Ghaziabad	

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PERFORMA FOR INSPECTION OF INDUSTRY

General Information & Production Details

1.	Name and address of the industry	D.P. Panchal & co. S-62, Site-iv, Sahibabad, Industrial area, Ghaziabad. 201010	
2.	Type of Industrial Sector	Manufacturing/twisting of raw wire	
3.	Status of Operation	Active/Operational	
4.	Name of the occupier/contact person with g. Telephone h. Fax i. e-mail	Shivam Panchal, Mob No-9999094464 Vinod kumar, Mob No-9810945690	
5.	Date of inspection/monitoring	13.08.2019	
6.	Date/Year of commissioning	2000	
7.	Installed production capacity (TPD) for each product	2000 mtr/day of twisting of wires	
7.a	By products (at full capacity)	No	
8.	Present production status	1000 mtr/day of twisting of wires	
8.a	By products (Present Production)	No	
9.	Manufacturing process details & flow diagram	Raw wire-wire coiling in small drums-twisting-twisting-final product	
10.	Raw material consumed (Tons per Ton of product)	1ton	900 kgs
11.	Total water requirement (M ³ /day)	Domestic	1 KL/day
12.	Sources of water	01 Borewell-1 HP (for domestic use)	
12a	Permission from CGWA (in case of Borewell)	Not obtained	

Waste Water - Generation & Treatment

13	Wastewater generation, Process effluent	As per consent	Present status
	Domestic wastewater	NA	NA
	Total	800 ltr/day	500lt/day
14	Total	800 Ltr/day	500 lt/day
15	Description of effluent treatment facilities with design	NA	

	details	
16	Mode of final effluent discharge	Domestic effluent through septic tank
17	Quality of discharged effluent (Analysis results of Effluent Samples Collected during inspection)	No process effluent generated

⊛ Air Pollution – Emission Sources & Control

18	Sources of air pollution	Chimney Details	APC Equipment	Emission Quality
	DG set-35KVA	Installed	Acoustic enclosure installed	-

19	Details on hazardous wastes and other solid waste generation		
	Type of Wastes	Quantity generated	Storage & Disposal
	DG set spent oil in lubrication purpose	Not provided during inspection	Agreement not done with TSDF

⊛ Status of validity & compliance of consents and authorization

20	Consent/Authorization	Validity
I	Under Water Act (copy to be enclosed)	Not applied
II	Under Air Act (copy to be enclosed)	Not Applied
III	Hazardous Waste authorization (copy to be enclosed)	Not Applied

⊛ Recommendations and Observations:

- Industry is a dry unit. No effluent is generated from the process. However, the industry may be directed to obtain consent air and water and Authorization under HWM rules, 2016 from UPPCB.

Name & Signature of the Inspecting Officer (s)	Name and Designation of Officer	Signature
	Khalid Anjum, ACM- II, District Administration, Ghaziabad	
	Mukesh Balodhi, SEE, CPCB, New Delhi	
	B.K. Singh, AEE, UPPCB, Ghaziabad	
	Ranjit Singh, JE, UPPCB, Ghaziabad	

5


PERFORMA FOR INSPECTION OF INDUSTRY
General Information & Production Details

1.	Name and address of the industry	M/s P ent Labels, (par mesh the enterprises), S-23, Site-4, Sahibabad, Ghaziabad.	
2.	Type of Industrial Sector	Metal caps	
3.	Status of Operation	Operational	
4.	Name of the occupier/contact person with j. Telephone k. Fax l. e-mail	Shri Anuj Jain, Proprietor Mob. No-9313124252 Shri Vaibhav chand, Commercial Head Mob. No-9654512665	
5.	Date of inspection/monitoring	14.08.2019	
6.	Date/Year of commissioning		
7.	Installed production capacity (TPD) for each product	P P ROPP caps=500mt/year (pro filler) scrap=3-4% Paper printed (label)=500 crores/year(Pcs)	
7.a	By products (at full capacity)		
8.	Present production status	(1) P P ROPP caps = 300 mt/year (2) Paper printed (label)=20 cr nos/year	
8.a	By products (Present Production)	scrap=3-4%	
9.	Manufacturing process details & flow diagram	Printed Metal sheet – Cutting – Die pressing – Nullip – Welding - Packing Paper Roll – Label Print – packing	
10.	Raw material consumed (Tons per Ton of product)	Ink=500 kg Annum, Metal sheet=300 Mt/year and Paper sheets	
11.	Total water requirement (M ³ /day)	Domestic	0.8 KL/day
12.	Sources of water	Municipal supply	
13.	Permission from CGWA (in case of Borewell)	Not required	

Waste Water – Generation & Treatment

14.	Wastewater generation, Process effluent	As per consent	Present status
		Nil	Nil
	Domestic wastewater	0.8 KL/Day	0.5KL/day
	Total	0.8 Kl/day	0.5 Kl/day
15.	Description of effluent treatment facilities with design details	N.A.	

16 Mode of final effluent discharge Domestic effluent through septic tank

17 Quality of discharged effluent (Analysis results of Effluent Samples Collected during inspection)
No process effluent generated

⊛ Air Pollution - Emission Sources & Control

18	Sources of air pollution	Chimney Details	APC Equipment	Emission Quality
	Details of D.G Sets, 160 KVA	As per CPCB guidelines	Acoustic enclosure	-

19 Details on hazardous wastes and other solid waste generation

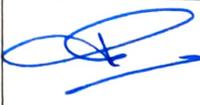
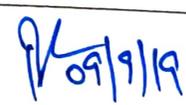
Type of Wastes	Quantity generated	Storage & Disposal
DG set spent oil Ink container	Not provided during inspection	Agreement not done with TSDF

⊛ Status of validity & compliance of consents and authorization

20	Consent/Authorization	Validity
I	Under Water Act (copy to be enclosed)	Granted till 31.3.2021 (Annexure 1)
II	Under Air Act (copy to be enclosed)	Granted till 31.3.2021 (Annexure 2)
III	Hazardous Waste authorization (copy to be enclosed)	Not applied

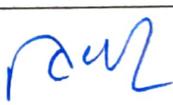
⊛ Observations and Recommendations:

Industry is a dry unit. No effluent is generated from the process. Unit has obtained consent from UPPCB. Unit may be directed to obtain authorization under HWM Rules, 2016

Name & Signature of the Inspecting Officer (s)	Name and Designation of Officer	Signature
	Mukesh Balodhi, SEE, CPCB, New Delhi	
	Khalid Anjum, ACM- II, District Administration, Ghaziabad	
	B.K. Singh, AEE, UPPCB, Ghaziabad	
	Ranjit Singh, JE, UPPCB, Ghaziabad	

Inspection Report of M/s Skilltron India (Shreetron India Ltd.), C-5, industrial area, Site-4, Sahibabad, Ghaziabad.

The above unit was inspect by the joint committee on 14.08.2019. During inspection it was found that on the said premises training institute (U.P. Government Undertaking) has been constructed. No industrial activity was found in the said premises. The training institute is not operational since many years.

Name and Designation of Officer	Signature
Mukesh Balodhi, SEE, CPCB, New Delhi	
Khalid Anjum, ACM- II, District Administration, Ghaziabad	
B.K. Singh, AEE, UPPCB, Ghaziabad	
Ranjeet Singh, JE, UPPCB, Ghaziabad	



संदर्भ संख्या : 2919/NGT OA-590/19/2019

दिनांक 14-8-19

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
ग्रेटर नोएडा।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 590/2019 डालचन्द्र व अन्य बनाम डी०पी० पॉचाल एण्ड कम्पनी एण्ड अदर्स में पारित आदेश दिनांक 11.07.2019 के अनुपालन के सम्बन्ध में।

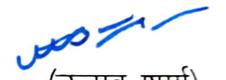
महोदया,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या 590/2019 डालचन्द्र व अन्य बनाम डी०पी० पॉचाल एण्ड कम्पनी एण्ड अदर्स में पारित आदेश दिनांक 11.07.2019 के क्रम में जनपद गाजियाबाद के वर्णित उद्योगों का निरीक्षण श्री मुकेश बलोधी, वरिष्ठ पर्यावरण अभियंता, आई०पी०सी०-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड (मो नं-8920299650) के साथ किया जा चुका है।

उक्त याचिका में एक उद्योग मैसर्स के०आर०बी०एल०, जनपद ग्रेटर नोएडा के क्षेत्रीय कार्यालय के अन्तर्गत आच्छादित है। उक्त उद्योग का संयुक्त निरीक्षण श्री मुकेश बलोधी, वरिष्ठ पर्यावरण अभियंता द्वारा दिनांक 16.08.2019 को प्रातः 10:30 बजे प्रस्तावित है।

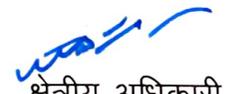
अतः उक्त के सम्बन्ध में संयुक्त निरीक्षण हेतु सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें, जिससे निरीक्षणोपरान्त ससमय आख्या मा० अधिकरण में प्रेषित की जा सकें।

भवदीय


(उत्सव शर्मा)
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गौतमबुद्धनगर को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
3. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
4. श्री मुकेश बलोधी, वरिष्ठ पर्यावरण अभियंता, आई०पी०सी०-1, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी